

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 302 OF 2018 & IA No. 1120 OF 2018

Dated: 18th October, 2019

In the matter of:

M/s Lohia Developers (India) Pvt. Ltd.

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **19.12.2019**.

Court Master

NR